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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 12/13	TP 44/16	Hearing	397/ 398	Abhilasha & 2 Ors. Vs. Maurya Infotek P. Ltd. & Anr.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Petitioner Advocate

Sushant

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FOR RESPONDENT 2



Counsel for petitioner is present. Counsel for R-2 is present. Counsel for petitioner again requested time to file rejoinder. The matter is listed today for filing rejoinder as a last chance. Again the counsel is requesting adjournment for filing rejoinder.

List it as a last chance on 05.09.2017.


MEMBER (J)


MEMBER (T)